

Central Administrative Tribunal  
Principal Bench: New Delhi

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OA No.422/96  
New Delhi this the 22nd day of May 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr R.K.Ahooja, Member (A)

Tikam Singh  
S/o Sh.Soudan Singh  
H.No.223, Gali No.B-5  
Nand Nagri, Delhi.

...Applicant.

(By Advocate: Shri P.K.Dev Pujari)

Versus

Union of India through  
Ministry of Urban Affairs & Employment  
New Delhi.

2. The Nagar & Village Nyojan Sangathan  
through Director E - Block  
Vikas Bhawan, Indra Prastha Estate  
New Delhi.

3. The Administrative Officer  
Nagar & Gram Nyojan Sangathan  
E-Block, Vikas Bhawan  
Indraprastha Estate  
New Delhi.

...Respondents.

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Learned counsel of the applicant wishes to withdraw the application and the MA with liberty to file a fresh application.

Liberty is granted. The application as also the MA stands withdrawn.

R.K.Ahooja  
(R.K.Ahooja)  
Member (A)

(A.V.Haridasan)  
Vice Chairman (J)

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